

1	2	3	4	5
26	Chennai TD	8	259	147
	TOTAL	4864	10537	14765
	MTNL			
1.	Delhi	146	111	160
2.	Mumbai	86	57	61

Context of alleged 2G spectrum

†3453. SHRI SHREEGOPAL VYAS: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Minister of Communications and Information Technology has mentioned P.M.O. in the context of alleged 2G spectrum; and

(b) if so, the extent to which P.M.O. was involved in this issue?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Sir, there has been certain communications between the Hon'ble Minister of Communications & Information Technology and the Hon'ble Prime Minister relating to grant of Unified Access Services (UAS) licences and allocation of 2G spectrum during year 2007-2008.

Stealing of power by telecom operators

3454. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Cellular Operators like Airtel and Vodafone are stealing power to run their operations in some parts of Uttar Pradesh and were also fined Rs. 12 lakhs as reported in a prominent daily dated 30 July, 2010;

(b) if so, the details thereof;

(c) the amount of revenue loss to Government on this account;

(d) the provisions in the licence to penalise such operators; and

†Original notice of the question was received in Hindi.

(e) the action proposed by DoT against these operators against the episode of stealing power?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) As reported in The Pioneer dated 2nd December, 2010 (Lucknow Edition) the news has appeared that the telecom towers of Vodafone and Airtel at three places in the State have been found to be running on pilfered power.

(b) As reported in the above Paper, the UP Power Corporation Ltd (UPPCL) enforcement team found that electricity was being inappropriately used.

(c) This being a State subject, there is no loss to the Central Government on this account.

(d) and (e) This is a matter between the concerned agency and the Licencee and this has to be dealt under applicable law.

ATM facility in post offices

†3455. SHRI BRIJLAL KHABRI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is considering to provide ATM facility also to the customers of Post Offices;

(b) if so, the details thereof;

(c) by when the above said plan would be implemented; and

(d) the steps taken so far by Government to implement the above said plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) to (d) It is proposed to introduce Core Banking Solution (CBS) in selected post offices. Consequent upon introduction of Core Banking Solution in selected post offices, the question of providing ATM facility to the account holders of those post offices would arise.

BSNL target of 3G services

3456. SHRIMATI GUNDU SUDHARANI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state: